

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO.848
TO BE ANSWERED ON 07.02.2022

NCERT

848. SHRI ADALA PRABHAKARA REDDY:

Will the Minister of EDUCATION be pleased to state:

(a) whether the NCERT purposes to implement in all its constituent units Vth UGC'S ACP Scheme in case of Professional Assistants who are in the scale of Rs.2200- 4000 during IVth Pay Commission and if so, the reasons for not implementing UGCs ACP scheme of 1996;

(b) whether the NCERT is not implementing UGC'S Vth ACP Scheme inspite of letters addressed to the Director from various quarters;

(c) whether the Government proposes a High-Power Committee to be constituted to revamp the Administration; and

(d) if so, the details of the corrective steps taken by the Government in this regard?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)

(a) and (b) : The National Council of Educational Research and Training (NCERT) has informed that the post of Professional Assistant is considered purely a technical/ancillary post in the Council, as such the University Grants Commission (UGC)'s Assured Career Progression (ACP) scheme is not applicable in their case. However, the benefits of the Assured Career Progression (ACP) Scheme of the Government of India have been extended to the Professional Assistants at par with all other Administrative/Technical/Ancillary Staff of NCERT.

(c) and (d) : There is no such proposal under consideration of the Government.
